

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2019/7714 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Sonitpur.

Dated Guwahati the th 12 September, 2022

Sub: **Station leave permission .**

Ref:- Your letter No.DJ(S) 43075 dated 07.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 09.09.2022 till the morning of 12.09.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2019/7715/A, dated , 12-09-2022

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)